


OFFICE OF THE PR. DISTRICT & SESSIONS JUDGE:ROHINI COURTS:DELHI

NOTICE

Applications are invited for appointment of ONE position of Court Auctioneer for Rohini Courts Complex, Delhi from the members of Bar having at least 5 years standing at the Bar and having income of Rs. 15,000/- or more per annum.

Applications containing the following particulars alongwith the supporting documents & latest colored photograph should reach this office through proper Channel latest **by 17.08.2022 (till 5:00 pm)**.

1. Name :
2. Father's /Husband's Name :
3. Date of Birth :
4. Date of Enrolment as an Advocate with Bar Council of Delhi alongwith Enrolment No. (Attach copy of Enrolment Certificate) :
5. **One should be member of any of the Bar Association in Delhi only**
Name of Bar Association with which registered with the Membership No.:
6. Residential Address with Telephone No. :
7. Official Address :
8. Telephone No. at office :
9. Mobile No. :
10. Email Address :
11. Reference of two Advocates of ten years standing or of other respectable persons :
12. Copy of last ITRs/ other document to show that annual income from such profession is Rs.15,000/- or more per annum :
13. Any special reason, the applicant wants to adduce in support of his /her application (previous experience , if any, attach documents).



(Gurdeep Singh)
District Judge (Comm. Court, N-W)
Chairman, Court Auctioneer Committee
Rohini Courts Complex, Delhi

21743 - 21773
No...../Genl./F-99/Court Auct./Rohini/2022

Delhi, dated the..... 27/07/22

Copy forwarded for information and necessary action to:-

1. The Ld. Registrar General, Hon'ble High Court of Delhi in reference to your good office's letter No. 5778/Genl.-I/OC/DHC dated 14.07.2022.
2. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The President/ Hony. Secretary, Rohini Court Bar Association, Rohini Courts, Delhi with the request to direct the quarter concerned to display Notice on all the Notice Boards prominently & Library of the Chamber Block, Rohini Courts, Delhi and also to upload on the website of RCBA.
4. The President/ Hony. Secretary of all the other Bar Association of District Courts of Delhi with the request to direct the quarter concerned to display the Notice on all the Notice Board & Library.
5. Web-site Committee [English/Hindi], Tis Hazari Courts, Delhi and Rohini Courts Complex, Delhi with the direction to upload the Notice at the website of Delhi District Courts.
6. The Branch Incharge, Care Taking Branch, Rohini Courts Complex, Delhi and of all the other District Courts, Complex with the direction to direct the concerned official to affix the Notice at all the Notice Boards as well as at entrance of respective courts complex.
7. PS to Ld. Principal District & Sessions Judge, North-West and North District, Rohini Courts, Delhi
8. Dealing Official, R & I Branch, Tis Hazari Courts and Rohini Courts, Delhi for uploading the same on the LAYERS.


(District Judge, Comm. Court, N-W)
Chairman
Court Auctioneer Committee
Rohini Courts Complex, Delhi

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THC